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TR.(N) APPLICATION NO.362/87.

DATE : 16/4/1990.

Writ Petition No.1632/1985 filed in the High Court of Judicature at Bombay, Nagpur Bench has been transferred to this Tribunal and it is numbered as Tr.(N)Application No.362/87.

The matter was admitted by the High Court. Respondents may file their detailed reply on or before 5th July 1990,

Fix the matter for appearance, directions and detailed reply of Respondents if any, before the Tribunal on 5th July 1990.

Issue notices to both the parties accordingly.

Recd 16.4.90
(T.S. OBEROI)

MEMBER(J).

P.S. Chaudhuri
(P.S. CHAUDHURI)

MEMBER(A).